विचार कर रही है। चालू वर्ष में खनिज व धातु व्यापार निगम द्वारा पूर्वी क्षेत्र से लोह अयस्क प्राप्त करने का काम जारी है।

Sarkar Commission of Enquiry into CSIR Affairs

4058 SHRIMATI SUMATI ORAON : Will the PRIME MINISTER be pleased to state :

(a) whether CSIR in the wake of "Sarkar Commission of enquiry into CSIR Affairs" appointed in 1968 by Government had issued instructions among others, to Director, National Metallurgical Laboratory (NML), Jamshedpur to ensure against any victimisation of particularly such scientists who had submitted representations before this "Commission" ;

(b) if so, whether CSIR/Ministry thereafter till date have received any complaints from CSIR scientists in general and those from NML in particular about their victimisation in service matters ; and

(c) if so, whether the Ministry is satisfied with the handling thus far of such complaints and action, if any, taken and or proposed to be taken against persons found guilty of victimising scientists working under them inspite of or because of CSIR's instructions ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) Yes, Sir. A representation dated 21.9.1983 followed by a more specific representation dated 31st January, 1984 has been received from one Scientist of National Metallurgical Laboratory (NML), Jamshedpur a Laboratory of CSIR-alleging his victimisation on account of his having submitted a Memorandum to the Sarkar Committee of Inquiry of CSIR appointed in 1968 by the President, CSIR.

The representation relates to facts dating back to 1972 and is being expeditiously considered by the Director-General.

(c) All such complaints from Scientists are looked into carefully and remedial measures as necessary taken by the CSIR.

बंगलादेश से घुसपैठ

4059. श्री राम प्यारे पनिका :
श्री रेणुपद दास :
श्री संतोष मोहन देव :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बंगलादेश से आने वाले घुसपैठियों की संख्या दिन-प्रतिदिन बढ़ती जा रही है ; और

(ख) भारत-बंगलादेश पर सीमा कांटेदार तार लगाने के निर्णय के बाद से भारत में कितने लोगों ने घुसपैठ की ?

गृह मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) सितम्बर, 1983 से बंगला देश के सीमावर्ती राज्यों में बंगला देश से आने वाले घुसपैठियों की संख्या में कोई स्पष्ट वृद्धि नहीं हुई है।

(ख) असम, मेघालय, त्रिपुरा और पश्चिम बंगाल सीमावर्ती राज्यों में सितम्बर, 1983 से जनवरी, 1984 तक की अवधि के दौरान द्वारा पकड़े गए और सीमा सुरक्षा बल को सौंपे गए घुसपैठियों की संख्या इस प्रकार है :

(I) असम	—	241
(II) मेघालय	—	20
(III) त्रिपुरा	—	668
(IV) पश्चिम बंगाल	—	9901